

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-120/2001/3074/A

From :- Smti. Pronita Morang,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jogeswar Borah,  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati the 15<sup>th</sup> May, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. MACT(S) 378, dtd. 08.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.05.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 10.05.2025 till the morning of 14.05.2025,** has been granted. The District & Sessions Judge, Sonitpur, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-120/2001/3075-3076/A, dated 15.5.2025**

Copy to:

1. The District & Sessions Judge, Sonitpur.
2. The Project Manager, Gauhati High Court.

15.05.25  
**JT.REGISTRAR (VIGILANCE)**